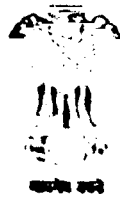


COMMITTEE ON GOVERNMENT ASSURANCES

SECOND REPORT

(SECOND LOK SABHA)

(Presented on the 29th March, 1962)



LOK SABHA SECRETARIAT
NEW DELHI

March, 1962

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PERSONNEL OF THE COMMITTEE ON GOVERNMENT
ASSURANCES

1. Pandit Thakur Das Bhargava—*Chairman*
2. Shri M. Ayyakannu
3. Shri C. R. Basappa
4. Shri Bhola Nath Biswas
5. Shri Daljit Singh
6. Shri Bibhuti Bhushan Das Gupta
7. Shri Ganpati Ram
8. Shri Mool Chand Jain
9. Shri Kamal Singh
10. Shri P. K. Kodyan
11. Shri Balraj Madhok
12. Shri Motilal Malviya
13. Dr. Pashupati Mandal
14. Shri Bishwa Nath Roy
15. Shri Ramji Verma

SECRETARIAT

Shri H. N. Trivedi—*Deputy Secretary.*

REPORT

Introduction

I, the Chairman of the Committee on Government Assurances, having been authorised by the Committee to present the report on their behalf, present this Second Report of the Committee.

II

Sittings of the Committee

2. After the presentation of their First Report (Second Lok Sabha) on the 9th May, 1958, the Committee held 16 sittings (namely, on the 30th August, 1958; 24th September, 1958; 15th December, 1958; 31st March, 1959; 4th May, 1959; 7th May, 1959; 14th August, 1959; 11th September, 1959; 2nd December, 1959; 16th March, 1960; 25th April, 1960; 30th August, 1960; 29th March, 1961; 6th September, 1961; 6th December, 1961 and 28th March, 1962). At these sittings, the Committee considered the nature and extent of implementation of a number of assurances and also reviewed pending assurances pertaining to Second Lok Sabha. The relevant Minutes of the sittings of the Committee were laid on the Table of the House from time to time.

III

Assurances remaining pending on the dissolution of the Second Lok Sabha

3. In view of the fact that the Second Lok Sabha was to be dissolved shortly and a new House was to come into being, the Committee considered at their sitting held on 6th December, 1961, the procedure that was to be adopted with respect to the assurances pending implementation.

Rule 285 of the Rules of Procedure and Conduct of Business in Lok Sabha lays down that when a Parliamentary Committee is unable to complete its work before the dissolution of the House it might report to the House accordingly so that its report and recommendations be made available to the new Committee for further action thereon.

In the light of this rule the Committee decided to select from amongst the pending assurances such of them as were of a substantial character and of considerable public importance and incorporate them in their report so as to enable the successor Committee of the new House to pursue them.

Accordingly the Committee have selected certain specific assurances out of those given during the First to Fourteenth Sessions of the Second Lok Sabha as listed in the Appendix and recommend that these may be implemented by Government.

Such of the assurances included in the Appendix as are implemented after the last sitting of the Committee and before the termination of the current session will not be taken into account by the next Committee.

The Committee further recommend that such of the assurances pertaining to the Fifteenth Session as are not fulfilled before the current session terminates as also all the assurances given during the current session may be implemented by the Government.

Out of 4323 assurances given by the Ministers from the First to Fifteenth sessions of the Second Lok Sabha, as many as 4108 have been implemented upto 24th March, 1962. It is expected that another batch of statements containing fulfilled assurances will be laid on the Table on the 30th March, 1962. This indicates that more than 95 per cent of the assurances have been fulfilled upto 24th March, 1962 and still more will be fulfilled before the termination of the current session. Such a large percentage of fulfilled assurances reflects credit upon the Government and specially the Minister of Parliamentary Affairs and his Department whose efforts have achieved this remarkable result. The Committee appreciate their performance.

NEW DELHI;
The 29th March, 1962.

THAKUR DAS BHARGAVA,
Chairman,
Committee on Government Assurances

APPENDIX

(See para 3)

Statement of Pending Assurances

S. No.	Date and reference	Subject	Promise made
FIFTH SESSION			
<i>Ministry of Health</i>			
1	Unstarred Question No. 1757 dated the 10th September, 1958 by Shri Sadhu Ram.	Asking what is the number of doctors who are going to be confirmed at the initial constitution of the Central Health Service.	The information is being collected.
SEVENTH SESSION			
<i>Ministry of Home Affairs</i>			
2	Unstarred Question No. 625 dated the 20th February, 1959 by Shri B.K. Gaikwad.	Asking: (a) whether it is a fact that there are certain communities which are treated as untouchable but not included in the list of Scheduled Castes; and (b) the names of such communities and their population State-wise.	(a) and (b). As soon as proposals from all the State Governments/Union Administrations are received a comprehensive legislation will be introduced in the Parliament to amend the Scheduled Castes and Scheduled Tribes Lists Modification Order, 1956.
EIGHTH SESSION			
<i>Ministry of Education</i>			
3	Starred Question No. 1243 dated the 8th September, 1959 by Sarvashri Ajit Singh Sarhadi, Ram Krishan Gupta, Pangarkar, S. M. Banerjee, Jagdish Awasthi, Bhakt Darshan, Vajpayee and D. C. Sharma.	Asking: (i) whether the ex-rulers have been approached to donate some of their houses in hill-stations for holiday homes for children; and (ii) if so, with what result.	(i) and (ii). Promised to lay the information on the Table of the House.
<i>Ministry of Irrigation and Power</i>			
4	Discussion on 5-8-1959.	Indian Electricity (Amendment) Bill, 1958.	Promised by the Deputy Minister of Irrigation and Power that electric energy would be supplied to small units for village and cottage industries, agriculture etc. at the rate of 1½ annas per unit.

S. No.	Date and reference	Subject	Promise made
TENTH SESSION			
<i>Ministry of Home Affairs</i>			
5	Starred Question No. 1644 dated the 22nd April, 1960 by Shri S. M. Banerjee.	<p>Asking:</p> <p>(a) whether in accordance with the recommendations of the Pay Commission, Whitley Councils and Joint Councils are to be formed in Central Secretariat and other subordinate Offices; and</p> <p>(b) if so, when.</p>	(a) and (b). The matter is under consideration and a decision is likely to be reached shortly.
<i>Ministry of Transport and Communications</i>			
6	Starred Question No. 1134 dated the 28th March, 1960—Supplementary by Shri Heda.	<p>Asking whether it is a fact that certain portions of just 11 or 14 miles of National Highway No. 7 from Varanasi to Cape Comorin have been left untouched with the result that, in spite of the rest of , the road being good the National Highway becomes un-motorable.</p>	Promised to have the question examined.
<i>Ministry of Works, Housing and Supply</i>			
7	Starred Question No. 916 dated the 17th March, 1960 by Shri P.G. Deb.	<p>Request from the Bharat Krishak Samaj for waiving the ground rent of the land and rent for the structures occupied by the World Agriculture Fair in Delhi.</p>	<p>During Supplementaries, the Minister of Works, Housing and Supply said, "We are looking into the question. The Ministry of Finance will also be consulted before we take a final decision in the matter."</p> <p>The Speaker said, ".... the hon. Minister will certainly look into the question and see what amount has been realised (by the Bharat Krishak Samaj from the World Agriculture Fair)."</p>
ELEVENTH SESSION			
<i>Ministry of Commerce and Industry</i>			
8	Unstarred Question No. 74 dated the 1st August, 1960 by Shri Rameshwar Tantia.	<p>Asking:</p> <p>(a) whether it is a fact that production and consumption of cigarettes</p>	(a) and (b). Information regarding the cigar industry is being collected and will be placed on

S. No.	Date and reference	Subject	Promise made
		<p>and cigars is rising constantly; and (b) if so, the details of the figures of their production and consumption for 1956, 1957, 1958, 1959 and January to March, 1960.</p>	<p>the Table of the House in due course.</p>
<i>Ministry of Education</i>			
<p>9 Unstarred Question No. 596 dated the 11th August, 1960 by Shri Vidya Charan Shukla.</p>	<p>Asking:</p>	<p>(a) whether it is a fact that the Central Sanskrit Board constituted by Government has appointed a Committee to gather data relating to the existence of endowments by private benefactors, earmarked for the promotion of Sanskrit learning and studies; and</p>	
		<p>(b) whether it is a fact that due to the neglect of Sanskrit scholars the above endowments had been allowed to get into the hands of third parties who are treating the funds of such endowments as private property and the Board is now attempting to get the funds back for their original purpose.</p>	<p>(b). The Government of India have no authentic information in the matter but steps are being taken to collect the same.</p>
<i>Ministry of Home Affairs</i>			
<p>10 Discussion on 5-9-1960.</p>	<p>Ninth Report of the U.P.S.C.</p>	<p>Shri B. N. Datar gave an assurance that Government would consider the suggestion made by the Speaker that a list of candidates should be appended to the Report of the U.P.S.C. indicating the persons who had secured good positions in the written test but had not qualified in the <i>viva voce</i> test.</p>	

S. No.	Date and reference	Subject	Promise made
11	Unstarred Question No. 2161 dated the 6th September, 1960 by Shri Ram Krishan Gupta, Shri M.L. Dwivedi, Shri Pangarkar and Shri D.C. Sharma.	<p>Asking:</p> <p>(a) whether the draft Jail Manual has been printed; and</p> <p>(b) if so, whether a copy of the same will be laid on the Table.</p>	<p>(a) and (b). The draft Jail Manual has been printed and copies have been forwarded to the State Governments for their views. The draft Manual will be examined in the light of the comments received and a copy will be laid on the Table of the House after it has been finalised.</p>
12	Unstarred Question No. 2434 dated the 9th September, 1960 by Sardar A.S. Saigal.	<p>Referring to the reply given to Unstarred Question No. 2091 on the 14th April, 1960 and asking:</p> <p>(a) for the number of passengers and freight cargo carried, and passage money and freight income earned, by "M. V. Andamans" and "M. V. Nicobar" on each outward and inward voyage during 1959-60; and</p> <p>(b) the total expenditure on these ships separately, under broad heads during the same years.</p>	<p>(b). The information is being collected and will be laid on the Table.</p>
TWELFTH SESSION			
<i>Ministry of Education</i>			
13	Starred Question No. 102 dated the 16th November, 1960 by Shri Bhakt Darshan, Shri A. M. Tariq, Shri Assar and Shri Achar.	<p>Asking:</p> <p>(a) for the various concrete steps taken by the Ministry to implement the recommendations made by a Special Committee appointed on moral and religious education;</p> <p>(b) the action taken in this connection by the University Grants Commission; and</p> <p>(c) the steps being taken by the various State Governments in this matter.</p>	<p>(b) and (c). Information is being collected and will be placed on the Table of the House in due course.</p>
14	Starred Question No. 751 dated the 7th December, 1960 by Shri Bhakt	<p>Referring to the reply given to Starred Question No. 826 on the 29th August,</p>	

S. No.	Date and reference	Subject	Promise made
Darshan, Shri Ram Krishan Gupta, Pandit D.N. Tiwari and Shri D.C. Sharma.	1960 and asking: (a) whether the Working Group appointed by the University Grants Com- mission to examine as to how far the Indian languages can be made the media of instruction in Universities has com- pleted its work; (b) if so, whether a sum- mary of the report will be placed on the Table; and (c) the action being taken on these recommenda- tions.	(b) and (c). The Report will be placed in the Library after the same has been considered by the University Grants Commission. During supplementaries, the Speaker said, "The hon. Minister will place the decision on the Table of the House."	
15	Discussion on 29-11-1960.	<i>Ministry of Finance</i> Report of Direct Taxes Ad- ministration Enquiry Committee.	Promised to place on the Table of the House an up-to-date list with re- gard to all the recom- mendations.
16	Discussion on 12-12-1960.	<i>Ministry of Food and Agriculture</i> Prevention of Cruelty to Animals Bill.	Assured the House that as soon as the Act came into force, a Com- mittee for control and supervision of experi- ments on animals would be appointed.
17	Unstarred Question No. 2225 dated the 22nd December, 1960 by Shri Morarka.	<i>Ministry of Health</i> Asking the Minister of Health to lay a statement on the Table showing: (a) the number of (i) hospitals, (ii) hospital beds, (iii) doctors, and (iv) nurses in 1950-51; (b) the Plan targets for the above items for the First and Second Five Year Plans, the achievements during the same period together with the finan- cial allocations and the amounts actually spent during the First and Second Plan periods so far; and (c) the reason for the shortfall, if any, in achieving the physical targets.	(a) to (c). The requisite information is being collected and will, on receipt, be laid on the Table of the Sabha.

S. No.	Date and Reference	Subject	Promise made
<i>Ministry of Irrigation and Power</i>			
18	Unstarred Question No. 903 dated the 28th November, 1960 by Shri Sugandhi.	<p>Asking:</p> <p>(a) for the names of the hydel and irrigation projects that existed in different reaches of Krishna and Godavari basins before first Five Year Plan period, (reorganised) State-wise, i.e., Maharashtra, Madhya Pradesh, Mysore, Orissa and Andhra,</p> <p>(b) projects sanctioned in First and Second Plan periods and completed;</p> <p>(c) the projects sanctioned but under progress;</p> <p>(d) the projects under consideration and awaiting clearance from the Central Government;</p> <p>(e) the total average yields of the above river basins and the units (T.M.C. ft.) allocated or required to be allocated to these projects; and</p> <p>(f) which of the above projects are within or outside of their respective river basins.</p>	(a) to (f). The information is being collected and will be laid on the Table of the House in due course.
19	Unstarred Question No. 1153 dated the 1st December, 1960 by Shri Sugandhi.	<p>Asking:</p> <p>(a) for the total average annual water potential of the Godavari river basin;</p> <p>(b) the percentage of water now utilised and the percentage of water that is wasted into the sea;</p> <p>(c) the existing projects in the upper basin of the river Godavari and its tributaries in the States of Maharashtra, Madhya Pradesh, Orissa and Mysore, and the units of water (in T.M.C.) allotted to each project;</p> <p>(d) the projects proposed to be taken up during the future five year plans and their water requirements; and</p>	(a) to (e). The requisite information is being collected and will be laid on the Table of the House in due course.

S. No.	Date and reference	Subject	Promise made
		(c) what quantity of surplus water would be available for diversion to the Krishna from the Godavari after meeting the requirements of its various projects.	
		<i>Planning Commission</i>	
20	Starred Question No. 332 dated the 22nd November 1960 by Shri D.C. Sharma and 17 other Members.	Asking whether the report of the National Income Distribution Inquiry Committee (appointed by the Chairman, Planning Commission, to study how the benefits of planning in the last ten years have been shared by the various sections of the society) will be laid on the Table.	Promised to lay the report on the Table.

Ministry of Transport and Communications

21	Starred Question No. 814 dated the 9th December, 1960 by Shri Harish Chandra Mathur.	<p>Asking:</p> <p>(a) what is the contribution of road transport to the public exchequer (i) Central and (ii) States in each of the last three years;</p> <p>(b) what amount has been spent on providing amenities to the users of road transport; and</p> <p>(c) how this return compares with reference to the capital outlay on each.</p>	(a) to (c). The information required is not available and is being collected from the State Governments and Union Territories and will be laid on the Table of the House as soon as it becomes available.
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THIRTEENTH SESSION

Ministry of Commerce and Industry

22	Unstarred Question No. 2050 dated the 21st March, 1961 by Shri Morarka.	<p>Asking:</p> <p>(a) for the total number of import licences issued to the State Trading Corporation of India Ltd. during the calendar years 1958, 1959 and 1960;</p> <p>(b) the names of each commodity for which the licences were issued together with their value;</p>	(a) to (f). The requisite information is being collected and will be laid on the Table of the House.
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S. No.	Date and reference	Subject	Promise made
		<p>(c) what commodities the State Trading Corporation of India Ltd. have actually imported against those licences and on what basis the same were distributed in the internal market;</p> <p>(d) what are the licences still in the hands of the State Trading Corporation of India Ltd. unutilised;</p> <p>(e) whether the State Trading Corporation of India Ltd. passed on any of these licences to the traders or other commercial firms; and</p> <p>(f) if so, against what consideration.</p>	
		<i>Ministry of Education</i>	
23	Unstarred Question No. 873 dated the 2nd March, 1961 by Shri Balmiki.	<p>Asking:</p> <p>(a) for the number of teachers appointed in Higher Secondary Schools during the last five years by the Education Department of Delhi Administration;</p> <p>b) the number of teachers out of these who belong to Scheduled Castes; and</p> <p>(c) whether the number thereof is according to the quota laid down for Scheduled Castes.</p>	<p>a), b) and c). Necessary information is being collected and will be laid on the Table of Lok Sabha in due course.</p>
24	Unstarred Question No. 1787 dated the 15th March, 1961 by Shri Kumbhar.	<p>Asking:</p> <p>(a) whether it is a fact that a large number of cases regarding arrears of pay, provident fund and pension are pending for a long period in respect of those teachers in Orissa who have died;</p> <p>(b) if so, the number and amount in respect of such cases of dead teachers in various districts of that State;</p> <p>(c) the reasons for delay in payment of such arrears to the successors of those deceased teachers; and</p>	<p>a), to d). The information is being collected and will be placed on the Table of the House.</p>

S. No.	Date and Reference	Subject	Promise made
		(d) what steps have been taken so far or are proposed to be taken by Government in the matter.	
25	Unstarred Question No. 3870 dated the 26th April, 1961 by Shri D. C. Sharma.	<p>Asking:</p> <p>(a) how many students have gone to USSR for study abroad during 1957-58, 1958-59, 1959-60 and 1960-61;</p> <p>(b) how many are getting scholarships and stipends—Indian and foreign;</p> <p>(c) how many have secured apprenticeships and lecturerships;</p> <p>(d) how many have gone on their own initiative and how many through the Indian Government;</p> <p>(e) how many have been processed through the Government; and</p> <p>(f) whether any criteria has been laid down by Government to be followed in processing such students.</p>	(a) to (f). Information is being collected and will be placed on the Table of the House as soon as it is available.
26	Unstarred Question No. 3890 dated the 26th April, 1961 by Shri Muhammed Elias.	<p>Asking:</p> <p>(a) what is the total number of scholarships awarded to Indian students by different foreign countries for higher studies abroad during 1959-60 and 1960-61;</p> <p>(b) how many students have availed of these opportunities and have gone abroad for studies; and</p> <p>(c) what is the policy of Government for the selection of the students for these scholarships.</p>	(a) to (c). Information is being collected and will be placed on the Table of the House in due course.
27	Unstarred Question No. 3963 dated the 26th April, 1961 by Shri Kumbhar.	<p>Asking:</p> <p>(a) whether it is a fact that the Annual Report of the Director of Public Instruction (Education) Orissa State for 1948-49 has been published recently after a lapse of twelve years;</p>	(a) to (d). The information is being collected and will be laid on the Table of Lok Sabha in due course.

S. No.	Date and Reference	Subject	Promise made
		<p>(b) whether the Annual Reports for the remaining years have been published;</p> <p>(c) if not, the reasons for such long delay; and</p> <p>(d) the steps being taken in the matter.</p>	
28	Starred Question No. 1807 dated the 1st May, 1961 by Shri Kumbhar.	<p>Asking:</p> <p>(a) whether it is a fact that the I.A. and B.A. examinations held under Utkal University in Orissa have been suspended <i>sine die</i> all of a sudden in the last week of March, 1961;</p> <p>(b) if so, the reasons therefor;</p> <p>(c) whether any enquiry has been conducted for the suspension of the examinations;</p> <p>(d) if so, whether any responsibility has been fixed; and</p> <p>(e) the steps taken in the matter.</p>	<p>(a) to (e) It was stated that the matter was being looked into.</p> <p>In reply to the following queries, made during supplementaries, the Minister stated that enquiries were being made.</p> <p>i) whether the University set up a committee to look into the matter;</p> <p>ii) whether, on account of postponement of the examinations the difficulties of the students who wanted to go to other Universities were being examined; and</p> <p>iii) whether the question papers were given for printing inside the Orissa State or outside the State.</p>
<i>Ministry of Food and Agriculture</i>			
29	Unstarred Question No. 2924, dated the 7th April, 1961 by Shri V. P. Nayar.	<p>Asking:</p> <p>(a) what are the rights for the exploitation of Wage Bank as at present, for (i) India (ii) Ceylon (iii) Pakistan; and</p> <p>(b) whether there is any agreement on this between the three countries</p>	<p>(a) and (b). The information for replying to this question is being collected and will be placed on the Table of Lok Sabha as soon as possible.</p>
<i>Ministry of Health</i>			
30	Starred Question No. 1204, dated the 30th March, 1961 by Shri Bibhuti Mishra and Shri Anirudh Sinha.	<p>Asking:</p> <p>(a) whether Government have made any survey regarding the number of T.B. patients in the country as on 31st January, 1961; and</p> <p>(b) if so, the number of T. B. patients and the number of beds available.</p>	<p>(b). Information regarding the number of beds is being collected and on receipt, will be laid on the Table of the Sabha.</p>

S. No.	Date and Reference	Subject	Promise made
31	Unstarred Question No. 3859, dated the 25th April, 1961 by Shrimati Maimoona Sultan.	<p>Asking:</p> <p>(a) for the quantity of blood donated in the country in each of the years 1958, 1959 and 1960 through Government Hospitals; and</p> <p>(b) how much of it was utilised in each year.</p>	(a) & (b). The information is being collected and will, when available be laid on the Table of the Sabha.
<i>Ministry of Home Affairs</i>			
32	Unstarred Question No. 201, dated the 17th February, 1961 by Pandit D. N. Tiwari.	<p>Referring to the Statement laid on the Table on 16th November, 1960 in reply to Starred Question No. 62 of the 11th February, 1960 and asking:</p> <p>(a) for the number of those out of 573 Pakistani nationals who entered into India in an unauthorised way granted citizenship of India and on what ground;</p> <p>(b) whether even such persons among them have been granted Indian citizenship who were convicted in this connection; and</p> <p>(c) the number of Pakistani nationals who have been granted Indian citizenship and the number of such Pakistani nationals who applied for Indian citizenship during the years 1959 and 1960.</p>	(a), (b) and (c). The information is being collected and will be laid on the Table of the House as soon as it is available.
33	Unstarred Question No. 567 dated the 28th February, 1961 by Shri Ram Krishan Gupta, Shri Vidya Charan Shukla and Shri Bhakt Darshan.	<p>Asking:</p> <p>(a) whether it is a fact that the Central Prohibition Committee has suggested to the States that drinking in public premises, such as hotels, restaurants and clubs, should be stopped; and</p> <p>(b) if so, the nature of steps taken by the States so far in this regard.</p>	(b) Requisite information is awaited from the States.

S. No.	Date and Reference	Subject	Promise made
34	Unstarred Question No. 1730, dated the 15th March, 1961 by Shri Bhakt Darshan.	Asking for the progress made so far by the various State Governments and Union Territory Administrations in implementing the recommendations made by the Central Prohibition Committee in its meetings held on the 12th and 13th November, 1960.	Replies have so far been received only from three State Governments and the Union Territories of Delhi, Manipur and Tripura. A statement showing the action taken in the various States will be laid on the Table of the House when the information is complete.
35	Unstarred Question No. 3264, dated the 13th April, 1961 by Shri Elayaperumal.	<p>Asking:</p> <p>(a) and (b). for the number of I.A.S. and I.P.S. Officers (Gazetted) who were given extension or re-employment after their retirement in the years 1959 and 1960, State-wise; and</p> <p>(b) the number of Central Government non-Gazetted Officers who were given extension or re-employment after their retirement in the years 1959 and 1960.</p>	(a) and (b). The information is being collected and will be laid on the Table of the House.
36	Unstarred Question No. 3507, dated the 18th April, 1961 by Shri Anirudh Sinha.	<p>Asking :</p> <p>(a) for the total number of I.C.S. Officers on pension list, both Indians and non-Indians ; and</p> <p>(b) the total amount of pension drawn by them during the last five years, (year-wise) upto 1960-61, both Indians and non-Indians separately.</p>	(a) and (b). The information is being collected and will be laid on the Table of the House.
<i>Ministry of Irrigation and Power</i>			
37	Unstarred Question No. 2301, dated the 27th March, 1961 by Shri Kumbhar.	<p>Asking :</p> <p>(a) whether it is a fact that neither cash compensation nor land in exchange has been given so far to the owners of the cultivated lands where medium Irrigation Projects were constructed during the First and Second Five Year Plan periods in Orissa;</p> <p>(b) if so, the number of such cases of that period pending so far district-wise in Orissa State ;</p>	(a) to (d). Information is being collected and will be laid on the Table of the House.

S. No.	Date and Reference	Subject	Promise made
		<p>(c) the reasons for delay in disposal; and</p> <p>(d) the number of such cases belonging to Scheduled Castes and Scheduled Tribes district-wise.</p>	
		<i>Planning Commission</i>	
38	Unstarred Question No. 271, dated the 20th February, 1961 by Shri V. P. Nayar.	<p>Asking :</p> <p>(a) what is the <i>per capita</i> direct investment of Central funds in the various States in (i) industries, (ii) agricultural operations and programmes, and (iii) social services under First Five Year Plan and the Second Five Year Plan; and</p> <p>(b) the estimated corresponding figures proposed to be invested in the Third Five Year Plan.</p>	(a) and (b). The information is being collected and will be laid on the Table of the House in due course.
39	Starred Question No. 1177, dated the 29th March, 1961—Supplementary Question by Shri Harish Chandra Mathur.	<p>Asking whether the Deputy Minister will lay a statement on the Table indicating all the details about areas which the Central Government had considered for special incentive and treatment as backward during the First and Second Five Year Plans.</p>	The Deputy Speaker desired that a statement be laid.
40	Starred Question No. 1850, dated the 2nd May, 1961—Supplementary Question by Shri Kodyan.	<p>Asking :</p> <p>whether 7·8 million acres of culturable waste land have been distributed to landless agricultural workers;</p> <p>whether the land has been distributed to agricultural labour or to co-operative societies; and</p> <p>what is the State-wise break-up of distribution of land.</p>	Promised to supply information.

S No.	Date and Reference	Subject	Promise made
<i>Ministry of Transport and Communications</i>			
41	Starred Question No.727, dated the 9th March, 1961 by Shri Raghunath Singh and 7 other Members.	Asking whether it is a fact that as per present programme, it is likely that there may be no missing links in our National Highways by the end of the Third Five Year Plan, but about 35 major bridges will remain to be provided.	It was stated that necessary information about bridges on the following National Highways was being collected: National Highways No. 11 (Agra-Jaipur-Bikaner) 12 (Jabalpur-Bhopal-Biaora) and 13 (Sholapur-Chitradurga).
42	Starred Question No. 1397, dated the 7th April, 1961—Supplementary question by Shri Raghunath Singh.	Referring to the land slide on the Imphal-Tamenglong Road on 3rd March, 1961, involving the death of ten labourers and injury to three others, and asking whether the Bharat Sewak Samaj have given any compensation to them; and if not, what steps Government is taking to give something to these poor people.	A sum of Rs. 500 have been given as relief to the Bharat Sewak Samaj. Besides, the question about compensation grant is under consideration and, as soon as it is decided, the House will be informed.
FOURTEENTH SESSION			
<i>Ministry of Commerce and Industry</i>			
43	Starred Question No. 2, dated the 7th August, 1961 by Pandit D. N. Tiwari and 28 other Members.	Asking : (a) whether the Expert Committee has submitted its final report about the type of car to be manufactured in the public sector; (b) if so, the main recommendations contained in the report; and (c) the action taken thereon.	(b) and (c). The Report is being examined by Government. The main recommendations contained in the Report as well as Government decisions thereon will be announced as early as possible.
	Supplementary Question by Shri D. C. Sharma.	Asking whether it has been decided where this small car manufacturing factory will be situated and whether the required funds for this have been specified.	All these matters are under consideration and the final decision of Government thereon will be placed on the Table of the House as early as possible.
44	Unstarred Question No. 657, dated the 10th August, 1961 by Shri Kalika Singh.	Asking : (a) for the existing installed capacity of fountains manufacturing units in India and actual production of fountains during 1958-59, 1959-60 and 1960-61 Statewise ;	(a) to (c). The figures are being collected and will be laid on the Table of the House.

S. No.	Date and Reference	Subject	Promise made
		<p>(b) the yearly requirements of fountain-pens in India ; and</p> <p>(c) the number and value of Indian fountain-pen exported to Asian and African countries during 1958-59, 1959-60 and 1960-61.</p>	
		<i>Ministry of Education</i>	
45	Unstarred Question No. 392, dated the 9th August, 1961 by Shri Chuni Lal.	<p>Asking :</p> <p>(a) what is the number of destitutes, old and infirm displaced persons from West Pakistan who are still being maintained in Homes, Infirmarys and outside the homes and infirmarys ;</p> <p>(b) how much money is being spent over them every year ; and</p> <p>(c) how many of the dependents have been rehabilitated (whose maintenance has ceased to be the responsibility of the Government) and how they have been rehabilitated.</p>	<p>(c) The information is being collected from State Governments and will be laid on the Table of the House as soon as it is received.</p>
46	Unstarred Question No. 434, dated the 9th August, 1961 by Shri Arjun Singh Bhaduria.	<p>Asking :</p> <p>(a) for the number of students who went abroad from India for studies during 1960-61 ;</p> <p>(b) the number of students out of them to whom State Scholarships were given ;</p> <p>(c) the number of applications received for foreign scholarships during 1960-1961 ;</p> <p>(d) the number of applications out of them which were granted scholarships and ;</p> <p>(e) the rules for granting scholarships.</p>	<p>(a) to (e). The information is being collected and will be laid on the Table of the House.</p>
47	Unstarred Question No. 947, dated the 14th August, 1961 by Shri K. B. Malvia.	<p>Asking :</p> <p>(a) for the names of Universities in the country which have adopted Hindi</p>	<p>(a) and (b). Information is being collected and will be laid on the Table of the Sabha in due course.</p>

S. No.	Date & Reference	Subject	Promise made
		as the medium for graduate and post-graduate studies till July, 1961; and	
		(b) the names of the Universities which propose to adopt Hindi as the medium in future and the time by which it is likely to be adopted.	
48 Unstarred Question No. 1561, dated the 18th August, 1961 by Sardar Iqbal Singh.		<p>Asking :</p> <p>(a) what amount has been sanctioned to the Punjab State Government during 1959-60 and 1960-61 for the implementation of Child Welfare Programme in that State ; and</p> <p>(b) what amount has been allotted for the year 1961-1962 for the said programme.</p>	(a) and (b). The information is being collected from the authorities concerned. It will be laid on the Table of the Sabha as soon as possible.
49 Unstarred Question No. 2839, dated the 30th August, 1961 by Shri Kumbhar.		<p>Asking :</p> <p>(a) whether it has come to the notice of the State and the Central Governments that the Scheduled Caste and Tribe students are getting educational help from the State and Union Administrations by not getting admission in the recognised educational institutions under the States and Centre ; and</p> <p>(b) whether various State and the Central Governments propose to reserve any percentage of seats in the classes and hostels of various educational institutions of the private and public sectors from the lower primary to university stage for enrolment of the Scheduled Caste and Tribe students.</p>	(b) Promised to lay on the Table of the House a statement giving information in respect of institutions managed by the State Governments Administrations of Union Territories.
50 Unstarred Question No. 3683 dated the 7th September, 1961 by Shri M. L. Dwivedi.		<p>Asking :</p> <p>(a) for the number of sittings held this year by the Central Advisory Board for Education ; and</p>	

S. No.	Date and reference	Subject	Promise made
		(b) the extent to which the decisions taken by the Board in those sittings have been implemented so far.	(b) Information regarding implementation of the recommendations of the Board has been called for from the authorities concerned and will be laid on the Table of Lok Sabha as soon as possible.
51	Unstarred Question No. 3732 dated the 7th September, 1961 by Shrimati Maimoona Sultan.	<p>Asking :</p> <p>(a) whether a gift of food for Indian School Children in Madras has been offered by the U.S.A.;</p> <p>(b) if so, what is the extent of the gift ; and</p> <p>(c) whether the supply of food has commenced.</p>	(a), (b) and (c). Information is being collected from the Government of Madras and on receipt will be placed on the Table of Lok Sabha.
52	Unstarred Question No. 3762 dated the 7th September, 1961 by Shri D.C. Sharma.	<p>Asking :</p> <p>(a) whether it is a fact that a number of Ministries/ Departments have got a lot of foreign literature on various technical subjects translated into English and/or Hindi;</p> <p>(b) if so, the agencies to which the work was entrusted;</p> <p>(c) how much expenditure was incurred by each Department/ Ministry during the years 1959, 1960 and 1961; and</p> <p>(d) how far the material translated has been found useful and commensurate with the expenditure incurred.</p>	(a) to (d). The information is being collected and will be laid on the Table of Lok Sabha in due course.
<i>Ministry of Finance</i>			
53	Unstarred Question No. 3722 dated the 7th September, 1961, by Shri Balraj Madhok.	<p>Asking what is the number of pension cases pending in Government Departments (Ministry-wise) which have not been settled during the last three years.</p>	Part (c) of the question. The information is being collected and will be laid on the Table of the House in due course.
<i>Ministry of Food & Agriculture</i>			
54	Unstarred Question No. 740 dated the 11th August, 1961 by Shri Ram Krishan Gupta	<p>Asking :</p> <p>(a) whether Government have received the report of Tariff Commission</p>	

S. No.	Date and reference	Subject	Promise made
	and Shri Khushwaqt Rai.	regarding the revising of the price linking formula for sharing the sugar prices between the factories and the cane growers; and	
		(b) if so, the details thereof.	(b). A copy of it will be placed on the Table of the House when the recommendations of the Commission have been examined and decisions taken thereon.
55	Unstarred Question No. 847 dt. 11th August, 1961 by Shri Iqbal Singh and Shri A. M. Tariq.	Asking : (a) whether any amount has been allocated to Punjab in 1961-62 period for implementing rural water supply schemes in the M.E.S. and C.D. areas in Punjab;	
		(b) if so, how much; and	
		(c) the nature of schemes proposed to be implemented in 1961-62.	(c) Information with regard to the nature of Schemes is being collected and will be laid on the Table of the House.
56	Unstarred Question No. 2688 dated the 29th August, 1961 by Shri M. L. Dwivedi	Asking : (a) for the number of Goshala Assistants trained so far under the Goshala Development programme; (b) how many out of them were appointed in Goshalas; and (c) what steps Government propose to take to utilise the services of those trained personnel who have not so far been employed.	(a),(b) and (c). Information has been called for from the State Governments etc. and the same will be laid on the Table of the Sabha on receipt.
		<i>Ministry of Health</i>	
57	Unstarred Question No. 1771 dated the 21st August, 1961 by Shri D. C. Sharma	Asking : (a) for the number of polio cases in the country during the year 1960 ; (b) the number of cases during 1961 so far and during the corresponding period in 1960 ; and (c) the steps taken to check this disease.	(a), (b) and (c). The requisite information has been called for from the State Governments and Administrations and will be laid on the Table of the House in due course.

S.No.	Date and reference	Subject	Promise made
58	Unstarred Question No. 1817 dated the 27 th August, 1961 by Shri Bibhuti Mishra.	Asking : (a) for the average number of the people who die each year owing to sun-stroke; and (b) whether Government propose to make possible any cheap medicine for its cure.	(a) and (b). The necessary information is being collected from the States and will be laid on the Table of the Sabha.
59	Unstarred Question No. 3014 dated the 1st September, 1961 by Shri Ram Krishan Gupta and Shri Chuni Lal.	Asking : (a) whether the disease of T.B. is increasing in the country; (b) whether the number of hospitals and beds is sufficient; and (c) if not, the steps taken or proposed to be taken to overcome the shortage (State-wise).	(a), (b) and (c). Information is being collected and will be laid on the Table of the Sabha when available.
<i>Ministry of Home Affairs</i>			
60	Unstarred Question No. 507 dated the 9th August, 1961 by Shri Sugandhi and Shri Sarju Pandey.	Asking : (a) for the amounts of allowances and compensatory allowances with particulars, paid to the Cabinet Ministers including the Prime Minister, Ministers of State, Deputy Ministers and Parliamentary Secretaries in addition to their salaries during the year 1960-61 in details; and (b) the amounts drawn towards D.A. and T.A. by the Prime Minister, each of the Ministers of State, Deputy Ministers and Parliamentary Secretaries during 1960-61.	(a) and (b). The information is being collected and will be laid on the Table of the Sabha.
61	Unstarred Question No. 1474, dated the 18th August, 1961 by Shri Prakash Vir Shastri.	Asking : (a) for the amount of travelling allowance paid separately to the Ministers, Ministers of State, Deputy Ministers and Parliamentary Secretaries during the year 1959-60; and (b) how did this amount compare with that of the year 1958-59 and, if it was more, the additional amount paid to each Minister.	(a) and (b). The information is being collected and will be laid on the Table of the House in due course.

S. No.	Date and reference	Subject	Promise made
62	Unstarred Question No. 1585, dated the 18th August, 1961 by Shri Siddiah.	<p>Asking :</p> <p>(a) whether Government of Mysore have been given any grants from the Union Government for the purpose of starting hostels for the Scheduled Castes, Tribes and other backward classes in the years 1958-59, 1959-60, 1960-61 and 1961-62;</p> <p>(b) if so, the details thereof; and</p> <p>(c) how many hostels have been started from the beginning of the year 1958-59 up to date in each District of Mysore State.</p>	(c) The information has been called for from the State Government and will be laid on the Table of the House as soon as it is received.
63	Unstarred Question No. 1985 dated the 22nd August, 1961 by Shri S. M. Banerjee.	<p>Asking :</p> <p>(a) whether appeals in respect of some Central Government employees who took part in strike in July, 1960 have been allowed ;</p> <p>(b) if so, the number of such employees in Posts and Telegraphs Department, Defence Organisations and Railways; and</p> <p>(c) total number who are still without jobs.</p>	(a) (b). and (c). The information is being collected and will be placed on the Table of the House.
64	Unstarred Question No. 2460 dated the 25th August, 1961 by Shri Raghunath Singh and Shri Ram Krishan Gupta.	<p>Asking :</p> <p>(a) how many Pakistanis are over-staying in India till today and how many have entered India illegally for the last three months from Western Pakistan side; and</p> <p>(b) the steps taken to check such illegal migration.</p>	(a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.
65	Unstarred Question No. 3224 dated the 4th September, 1961 by Shri Khushwaqt Rai.	<p>Asking for the number of foreign specialists working in India at present, the countries to which they belong and their special qualifications.</p>	Part (a) of the Question. The information about their special qualifications is being collected.
66	Unstarred Question No. 3311 dated the 4th September, 1961 by Shri L. Achaw Singh.	<p>Asking :</p> <p>(a) whether it is a fact that drunkenness has been on the increase in the Imphal town in</p>	(a) and (b). The information is being collected and will be laid on the Table of the House.

S.No.	Date and reference	Subject	Promise made
		<p>Manipur due to concessions granted to tribals particularly of Majorkhul, Keismathong and Sahebmanai for the distilling of the country liquor; and</p> <p>(b) if so, whether any steps are being taken to check the illicit distillation.</p>	
67	Half-an-Hour Discussion on 6th September, 1961.	Pakistani nationals in India.	Promised to give to the House figures indicating the extent of Pakistani immigration.
68	Unstarred Question No. 3679 dated the 7th September, 1961 by Shri D. C. Sharma, Shri M. L. Dwivedi, Shri P. C. Borooah, Shri Agadi, Shri Sugandhi, Shri Wodeyar, Sardar Iqbal Singh, Shri A. M. Tariq and Shri Raghunath Singh.	<p>Asking :</p> <p>(a) for the number of Chinese and Pakistani nationals, without any passport or with forged passports, who were arrested in India during the period 1st April to 31st August, 1961; and</p> <p>(b) the action taken against them.</p>	(a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.
<i>Ministry of Irrigation and Power</i>			
69	Unstarred Question No. 738, dated the 11th August, 1961 by Shri Ram Krishan Gupta.	Referring to the reply given to Starred Question No. 435 on the 1st March, 1961 and asking for the nature and details of steps taken by State Governments so far for formation of Committees at each project for the maximum utilisation of irrigation potential.	The information is being collected and will be placed on the Table of the House.
70	Unstarred Question No. 751, dated the 11th August, 1961 by Shri Goray.	<p>Asking :</p> <p>(a) what steps are being taken to reclaim water-logged land; and</p> <p>(b) what would be total acreage of water-logged and ravine land reclaimed during the first year of the Third Plan.</p>	(a) and (b). The requisite information is being collected and will be laid on the Table of the House as soon as possible.
<i>Ministry of Transport and Communications</i>			
71	Starred Question No. 131 dated the 8th August, 1961 by Shri Sinhasan Singh, Shri Assar and Shri Kalika Singh.	<p>Asking :</p> <p>(a) whether it is a fact that one of the pillars of the bridge being constructed on the river</p>	(a) to (c). The report of the Committee when received will also be laid on the Table of the House.

S.No.	Date and reference	Subject	Promise made
		<p>Rapti near Gorakhpur in order to connect the National Highway sank into the earth as a result of which the bridge collapsed into the river;</p>	
		<p>(b) whether it is a fact that U.P. Government have appointed a Committee of experts to enquire into the causes of this accident; and</p>	
		<p>(c) if so, the personnel of this Committee, the location of headquarters of the said Committee and whether any date has been fixed for presenting the report and making the recommendations by the Committee.</p>	
<i>Ministry of Works, Housing and Supply</i>			
72	<p>Starred Question No. 556, dated the 15th August, 1961 by Shri Tangamani and Shri P. C. Boroohah.</p>	<p>Asking :</p> <p>(a) whether the Committee which was set up to rationalise and simplify the rules governing allotment of residential accommodation to Government servants in the Capital has since submitted its report;</p> <p>(b) if so, what are the main recommendations of the Committee; and</p> <p>(c) what action has been taken on the recommendations so far.</p>	<p>(b) and (c). A copy of the report along with the decisions of the Government on it will be laid on the Table of the House in due course.</p>

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